

MONTHLY DEVELOPMENT REPORT FOR THE MONTH OF _____

w.e.f. the month of November 2001

SECTION I : STATISTICAL DETAILS

1.

A. Details of Rolling Settlements completed during the month :

1	2	3	4	5		6	7		8	
Sett.No.	Trading Date	Trading Turnover	Outstanding Position	Delivery for the settlement		Percentage Delivery	Shortage in deliveries		Percentage shortage as on deliveries	
				No. of shares	Rs.		No. of shares	Rs.	No. of shares	Rs.

9	10	11	12	13	14
Amount of funds to be settled	Amount of shortfall in funds	% of shortfall (of the amount of funds to be settled)	Amount of SGF / TGF applied towards shortfalls on the Pay-out day	Cumm. SGF/TGF applied as on the Pay-out day	Action taken by the Exchange in respect of shortfalls
	Difference between amount of funds to be settled and amount of funds actually settled. The Exchanges should enclose the list of members who have made short pay-in				

*The details pertaining to sources of funds for meeting the shortfall, in case the SGF/TGF has not been accessed for meeting the shortfall, may be provided.

A. Details of Account Period Settlements completed during the month :

1	2	3	4	5	6	7	8	9
Sett. No.	Trading Period	Gross Turnover for the settlement (Single Sided) Rs. Crores.	Scheduled Pay-in day	Actual Pay-in day	Scheduled Pay-out day	Actual Pay-out day	Reasons of delay, if any	Details of Pay-out withheld, if any

10	11	12	13	14	15	16	17	18	19
No. of shares to be delivered	Value of shares to be delivered	Delivery % (of single sided gross turnover)	Shortages in no. of shares	Value of shortages	% of shortages (of shares to be delivered) In In No. Value	No. of shares Auctioned/ Closed out	Value of shares Auctioned/ Closed out	Details of shares neither auctioned nor closed out with reasons thereof	Demat Delivery as percentage of total delivery (In value terms)
			Difference between no. of shares to be delivered and no. of shares actually delivered	Difference between value of shares to be delivered and value of shares actually delivered					

20	21	22	23	24	25
Amount of funds to be settled	Amount of shortfall in funds	% of shortfall (of the amount of funds to be settled)	Amount of SGF / TGF applied towards shortfalls on the Pay-out day	Cumm. SGF/TGF applied as on the Pay-out day	Action taken by the Exchange in respect of shortfalls
	Difference between amount of funds to be settled and amount of funds actually settled. The Exchanges should enclose the list of members who have made short pay-in				

*The details pertaining to sources of funds for meeting the shortfall, in case the SGF/TGF has not been accessed for meeting the shortfall, may be provided.

C) The list of scrips declared eligible for special bargains during the month and duration thereof.

2. Details of the indices compiled by the Exchange

- Open - High - Low - Close - Daily data for the month (Remarks for fluctuations of more than 5% within a day) The data for the month should give figures for the last day of the previous month.
- The constituent scrips in the index for the first month of the revised format being applicable should be reported. Subsequent reports should only intimate the constitution only when the same is revised.

3. Other Statistical Details - Current Financial Year

IMPORTANT:The data for all the months previous to the month for which the report is being submitted should also be in the table

: For calculating the monthly figures, please use data of only the completed settlements during the month

: The cumulative figures are for the current Financial Year.

Items	Apr	May	Jun	..	..	..	..	..	..	Feb	Mar	Cumulative total for the year
1. Volume of Turnover (Rs crores) (single sided)												
- Total of equity segment												
2. Volume of Turnover (No. of Shares) (in lakhs)												
- Total of equity segment												
3. No. of Trading Days												
1. No. of Trades (in thousands)(equity seg.)												
2. Deliveries (Rs. Crores)												
- Total for equity segment												
6. Deliveries (No. of Shares) (in lakhs)												
- Total for equity segment												
7. -% Share of (equity segment)												
- Top 5 scrips in total turnover												
- Top 10 scrips in total turnover												
8. Total Companies Listed												
1. Market Capitalisation of (8) above(Rs. Crores).												
2. Listed Companies for which the Exchange is Regional Stock Exchange.(equity segment)												
3. Market Capitalisation of (10) above (Rs. Crores)												
4. No. of Permitted Companies												
5. No. of inactive equity scrips (not a single trade during the current financial year , separately for listed and permitted securities)												
6. No. of Brokers/Trading Members												
- Individual												
- Corporate												
- Others												
- Total												
15. No. of Inactive Brokers in each of the above three categories, and total figure (Not a single trade during the current financial year)												
1. FII Details												
- Gross FII Purchases at the Exchange												
- Gross FII Sales at the Exchange												
- Net FII Investment												
- Cumulative net FII investment at the Exchange since 1992												
2. No. of equity scrips quoting below par (only for the scrips for which the exchange is the regional exchange)												

NOTE:

- If there is a debt segment at the exchange, the information for the same may be provided separately.
- The turnover details of the other segments (other than normal market segment) such as 3-day segment, limited physical segment, etc., should be reported separately.

4) Details of Subsidiary

1. Name of the subsidiary/company floated by the exchange.
2. Name of the exchange whose membership has been obtained.
3. Date of Registration Certificate granted by SEBI.
4. Date of Commencement of trading.
5. No. of Registered Sub-brokers
6. Number of active Sub-brokers (trading in subsidiary) as on date.
7. Turnover details (In Rs Lakhs)

Nome of subsidiary	April	May	June	July		Cumulative total for the year

SECTION II

1. LISTING

(i) Number of companies listed/re-listed during the month :

(ii) Number of companies de-listed during the month :

(iii) Cumulative no. of companies listed on the Exchange

as at the end of month :

Listing Fee received during the month Financial Year (Cumulative)	Listing Fee received during	Amount of Listing Fee Remitted to
		SEBI 5% * Remittance Particulars

* Applicable for the end of each quarter				
b. Details of the companies to whom listing is granted after 70th day from closure of the issue				
Name of Company	Date of closing of the Issue	70th day from the closure of issue	Date of listing approval granted to the company by the exchange	Remarks

2. GOVERNING BOARD AND STATUTORY COMMITTEES

(i) COMPOSITION OF THE GOVERNING BOARD

Names	Category	Date of Appointment	Date of Last Renewal of the term	Date of Expiry of current term

(ii) COMPOSITION OF STATUTORY COMMITTEES

Names	Category	Date of Appointment	Date of Last Renewal of the term	Date of Expiry of current term

3. DETAILS OF SPECIFIC PURPOSE FUNDS

(i) Details of Settlement Guarantee Fund

Composition of SGF	Rs. (crs)
Corpus as of end of previous month	
Add : Accruals to the Fund during the month	
Less : Fund utilised during the month	
Corpus as of end of the month	

(ii) Details Of Investor Protection Fund

Composition of IPF	Rs. (crs)
Corpus as of end of previous month	
Add : Accruals to the Fund during the month	
Less : Funds disbursed during the month	
Corpus as of end of the month	

iii. Details Of Investor Services Fund

Composition of ISF	Rs. (crs)
Corpus as of end of previous month	
Add : Accruals to the Fund during the month	
Less : Expenses charged to the Fund during the month	
Corpus as of end of the month	

4. REGULATORY MEASURES

a. Details of cases where special margins have been imposed/withdrawn.

Sr. No.	Name of the scrip	Daily Margin		Date of imposition/ withdrawal
		Purchase	Sales	

b. Details of scrips suspended for trading during the month.

Sr. No.	Name of the scrip	Duration of suspension	Reason of suspension

c. Disciplinary Action taken against members

Sr. No.	Name of member	Nature of irregularity/violation	Details of action taken

Note :

- The number of terminals deactivated during the month should be mentioned
- The details pertaining to cases of deactivation of terminals for three consecutive days or more should be furnished.

d. Details of any other regulatory measures taken :

5. AUDIT REPORTS

Total no. of members	No. of active members *	No. of members who have submitted audit reports for the previous F.Y.	No. of members who have submitted audit reports for the current F.Y.	Action taken against the members for not submitting audit reports in the previous F.Y.

* Atleast 1 trade during the financial year

In case the Exchange has imposed a fine for late submission, the collection of fine from such members should also be mentioned as a note to the tabulation

6. INSPECTION OF MEMBERS

Total no. Of members	No. of active members *	No. of members inspected during the month	Cumulative no. Of members inspected during the current financial year	% of active members inspected during the year	Brief description of violation noticed	Action taken against inspected members

* Atleast 1/10 of the average turnover of brokers on the exchange.

7. COMPLAINTS RECEIVED FROM INVESTORS AGAINST COMPANIES AND BROKERS

i. Complaints against companies.

Pending at the beginning of the month	Received during the month	Resolved during the month	Pending at the end of the month	Action taken against companies where a large no. of complaints are pending for more than 3 months

i. Complaints against brokers.

Pending at the beginning of the month	Received during the month	Resolved during the month	Pending at the end of the month	No. of complaints pending for more than one month and brief reasons thereof

iii. Complaints referred by SEBI against the exchange / brokers / companies

Pending at the beginning of the month	Received during the month	Resolved during the month	Pending at the end of the month	No. of complaints pending for more than one month and brief reasons thereof

iv Complaints against sub-brokers

Pending at the beginning of the month	Received during the month	Resolved during the month	Pending at the end of the month	No. of complaints pending for more than one month and brief reasons thereof

8. ARBITRATION (MEMBER VS NON-MEMBER).

A)

Details of arbitration cases

Pending at the beginning of the month	Received during the month	Awards passed during the month		For X The amount set aside by the Exchange		Pending at the end of the month	Details of arbitration cases which are pending for more than four months along with reasons
		In favour of non member "X"	In favour of member	No of cases	Amount in Rs		
		No	Rs				

B) Details of Implementation of Arbitration Awards

Member-wise statement of unimplemented (where the deposit has not been set aside)

Sr.no	Name of the member	Number of awards un-implemented	Amount involved	Action taken by the Exchange

C)

Complaints received by the Exchange against the Arbitration mechanism of the Exchange

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Opening balance	Complaints received during the month	Resolved during the month	Nature of the complaint	Closing balance	Comment of the exchange

9. DEFAULTS OF MEMBERS

No. of member declared defaulter during the month	Details of defaults cases	Cumulative no. of default cases during the current financial year

10. STATUS ON COMPUTERISATION AND RELATED ISSUES

The information should include -

- the number of cities covered across the country
- total number of trading terminals set up across the country
- the number of trading terminals set up abroad
- the number of approvals granted for internet trading
- details pertaining to disruptions in trading

10. IMPORTANT DECISIONS TAKEN BY GOVERNING BOARD/COUNCIL OF MANAGEMENT DURING THE MONTH.

The Exchange should confirm that the items that should necessarily be discussed at every board meeting as identified in our circular dated August 27, 1996 have been considered in the Board/Council meetings held during the month.

Major acquisition /disposal of assets as well as creation/settlement of liabilities should be reported.

12. ATTENDANCE DETAILS OF PUBLIC REPRESENTATIVES AND SEBI NOMINEE DIRECTORS ON GOVERNING BODY OF THE EXCHANGE.

Table (A)

Date of Meetings held during the month	Date of issue of Notice convening the meetings	No of attendees SEBI Nominee Directors/Public Representatives	Date of approval of minutes of the meetings.

13. STATUS OF IMPLEMENTATION OF CIRCULARS ISSUED BY SEBI DURING THE PAST THREE MONTHS.

Circular No. & date	Provisions in the circular	Due date for implementation of the provisions	Date of implementation of the provisions	Date of notification in Gazette*

Note: Copies of the circulars/notices issued to the members pursuant to SEBI circulars should be submitted.

***In case where circulars issued by SEBI warrant amendments to Rules and Bye-laws, the exchange should furnish the date of notification in the Gazette.**

13. ANY OTHER IMPORTANT DEVELOPMENTS.

Date: For _____ STOCK EXCHANGE

Name: _____

Designation : _____